

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 47**

**TCP 87/2012**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES:      **RAKESH KABRA & ANR. V/s NRK**  
**OVERSEAS (INDIA) PVT. LTD. & ORS.**

Section 397-398 of the Companies Act, 2013

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**ORDER**

1. Mr. Rohit Gupta, Advocate appeared for the Petitioner.
2. Mr. Prakhar Tandon, Advocate appeared for the Respondent no. 4.
3. Learned Counsel for the Respondent no. 4 informs that they have filed an Appeal against order dated 07.03.2024 and accordingly seeks further time to comply order dated 07.03.2024 after the outcome of the Appeal.
4. List this matter on **25.04.2024** for further consideration.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna